

**GOVERNMENT OF INDIA
SOCIAL JUSTICE AND EMPOWERMENT
LOK SABHA**

UNSTARRED QUESTION NO:6558
ANSWERED ON:08.05.2003
IMPLEMENTATION OF VARIOUS WELFARE SCHEMES/PROGRAMMES IN JHARKHAND
DUKHA BHAGAT;LAXMAN GILUWA

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

- (a) whether NGOs have been involved in the implementation of various welfare schemes/programmes in Jharkhand;
- (b) if so, the details thereof and the financial assistance given to the State during the last two years,
- (c) whether the Government have assessed the work of NGOs in Jharkhand; and
- (d) if so, the result thereof?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF SOCIAL JUSTICE & EMPOWERMENT(DR. SANJAY PASWAN)

(a) Yes, Sir.

(b) Details of financial assistance given to NGOs under different welfare schemes in Jharkhand State during the last two years are given in the enclosed statement.

(c) & (d) Yes, Sir. NGOs are released grant only after receiving inspection reports from State Governments recommending release of grant to them.

Reply to part (b) of the Lok Sabha Unstarred Question No.6558 for 8.5.2003 Release of funds to NGOs under welfare schemes in the State of Jharkhand during 2001-02 & 2002-03

(Rs. in lakh)

S.No	Name of the Scheme	2001-02	2002-03
Scheduled Caste Development			
1	Assistance to VOs for Scheduled Castes	1.90	0.00
Other Backward Classes			
2	Assistance to VOs for Other Backward Classes	1.05	1.23
Welfare of the Persons with Disabilities			
3	Scheme to promote voluntary action for persons with disabilities	7.00	20.94
4	Scheme of assistance to disabled persons for purchase/fitting of aids and appliances	1.00	4.00
Social Defence			
5	Scheme for Prohibition & Substance (Drug) Abuse Prevention	13.21	28.60
6	Scheme for welfare of Street Children	0.00	2.76